

CASE NO.:
Appeal (civil) 8079 of 2001

PETITIONER:
M.P.Financial Corporation

RESPONDENT:
Rajendra Kumar Tekriwal & Ors

DATE OF JUDGMENT: 04/03/2008

BENCH:
Tarun Chatterjee & Harjit Singh Bedi

JUDGMENT:
JUDGMENT

O R D E R

CIVIL APPEAL NO.8079 OF 2001

This appeal has been filed against an order passed by the High Court of Madhya Pradesh, Indore Bench in civil revision case when admittedly the suit was pending. It has been brought to our notice by the learned counsel for the appellant that the suit itself has now been disposed of. In this view of the matter, this appeal has now become infructuous and is disposed of as such. There will be no order as to costs.

The interim order, if any, shall stand vacated.